

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF MARCH, 2026

1	2	3	4	5	6	7
<b>(A) COMMERCIAL APPELLATE DIVISION</b>	PENDENCY AS ON 01.03.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
REGULAR FIRST APPEALS(OS)(COMM)	75	2	5	72	282	9
FIRST APPEALS FROM ORDERS(OS)(COMM)	470	28	35	463	525	13
EXECUTION FIRST APPEALS(OS)(COMM)	15	0	0	15		
EFA (COMM)	17	6	1	22	6	2
RFA (COMM)	1226	67	27	1266	286	6
FAO (COMM)	322	24	16	330	229	6

### CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF MARCH, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL APPELLATE DIVISION	127	84	<b>66.14%</b>

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.